

for afforestation and tree plantation in the drought affected areas as under:—

	Rs. in lakhs
(i) Earthwork for development of Gram Panchayat Orchards	50.00
(ii) Rehabilitation of degraded forests	15.00
(iii) Tree plantation in catchment areas for checking soil erosion	50.00
(iv) Game Tank	1.00
(v) Tree Plantation in backward and tribal areas	50.00
(iv) Road side tree plantation	10.00
	176.00

Input Subsidy Scheme in Orissa

4157. SHRI K. P. SINGH DEO: Will the Minister of RURAL RECONSTRUCTION be pleased to state:

(a) whether it is a fact that Centre had sanctioned an input subsidy scheme which was available to the farmers of Orissa till March, 1980;

(b) whether the State Government have urged that the scheme may be extended for the current kharif season also; and

(c) if so, whether Centre has accorded sanction and if not, by what time this will be done?

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI BIRENDRA SINGH RAO): (a) to (c). A scheme for subsidising agricultural inputs like seeds, fertilisers, pesticides, micro-nutrients etc. was introduced for the benefit of drought affected areas in the whole country where the last year's Kharif loss was 50 per cent or more. Subsidy is admissible under the scheme to small farmers, marginal farmers and tribal participants at the rate of 25 per cent, 33-1/3 per cent and 50 per cent respectively worked out with reference to cost of inputs subject to a ceiling of Rs. 250 per hectare. Originally, this facility was sanctioned upto 31st December, 1979 and was subsequently

extended upto 31st March, 1980. This facility has been extended to single crop areas where rabi could not be grown, upto the end of the current financial year i.e. 31st March, 1981.

Cross Bar Telephone Factory at Bhubaneshwar

4158. SHRI K. P. SINGH DEO: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that Centre had informed the State Government in February, 1979 that after careful consideration Centre had decided to set up a cross bar factory at Bhubaneshwar; and

(b) whether subsequently the Centre are contemplating to abandon the project and instead proposing to set up an electronic system of telephone equipment industry?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KARTIK ORAON): (a) Bhubaneshwar in Orissa was recommended as one of the five possible locations by the Site Selection Committee for setting up of a unit of Indian Telephone Industries for manufacture of electro-mechanical (Cross-bar) switching equipment. Government of Orissa was informed accordingly and to await confirmation regarding the final decision in the matter.

(b) The question of setting up additional capacity for indigenous production of switching equipment (probably of electronic variety) beyond the earlier approved capacity of 3 lakh lines at Rae Bareli factory, is under consideration.

Universities without Senate and Syndicate

4159. SHRIMATI GEETA MUKHERJEE: Will the Minister of EDUCATION be pleased to state names of Universities in India working without elected governing authorities like, Senate, Syndicate etc.?

THE MINISTER OF EDUCATION & HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND): The composition of various authorities like Senate, Syndicate etc. of each university is prescribed in the Act and Statutes governing its establishment. No university legislation in the country provides for an exclusively elected governing authority. However, university legislations normally provide for election of representatives on the Senate or Syndicate by certain specified categories like teachers, registered graduates, etc.

Common Cadre of Teachers for + 2 and + 3 Stages

4160. SHRIMATI GEETA MUKHERJEE: Will the Minister of EDUCATION be pleased to state:

(a) whether Government are aware that introduction of 10+2+3 pattern of education has resulted in (i) large scale demotion of college teachers (ii) a large number of teachers being declared surplus and (iii) serious fall in enrolment of students at the collegiate level;

(b) if so, how Government propose to resolve these problems; and

(c) whether Government consider the proposal of All India Federation of University and College Teachers' Organisations to create a common cadre of teachers for both +2 and +3 stages?

THE MINISTER OF EDUCATION & HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND): (a) and (b). The introduction of the 10+2+3 pattern in some States may result in the conversion of the existing pre-University or Intermediate classes, which formed part of the University courses, into the +2 stage of the school system. This conversion may also require apportionment of the existing teaching staff between the two stages. However, the introduction of the new pattern is not expected to lead to a large number of teachers being rendered surplus. As the introduction of the new pattern involves the addition of one year to the

school stage, enrolment in the university level courses may show only a temporary decline, till the process of transition to the new pattern is completed.

(c) As the +2 stage does not form part of the university system, the question of a common cadre of teachers for the +2 and +3 stages does not arise.

Pay Scale for College/University Teachers in Central and State Universities

4161. SHRIMATI GEETA MUKHERJEE: Will the Minister of EDUCATION be pleased to state:

(a) whether Government are aware that in spite of uniform U.G.C. scales of pay for college and university teachers there exists considerable difference of emoluments between a teacher in a Central University and another in a State University; and

(b) whether Government propose to eliminate such differences?

THE MINISTER OF EDUCATION & HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND): (a) Yes, Sir. Such differences in emoluments are due to the variations between the rates of dearness and other allowances sanctioned by the Central and State Governments.

(b) No, Sir.

Production and Import of Cocoa

4162. SHRI SUDHIR KUMAR GIRI: Will the Minister of AGRICULTURE be pleased to state:

(a) the total quantity of Cocoa necessary in the country;

(b) the total quantity of Cocoa proposed to be imported during the year 1980-81 and the total amount of money necessary in terms of foreign exchange to effect the said import;

(c) whether the country is capable of producing the requisite quantity of Cocoa; and